

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

40. C.P. 45/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.11.2022**

NAME OF THE PARTIES: BHAVIK RASHMI BHIMJIYANI

Vs.

SAFAL DEVELOPERS PVT.LTD

SECTION 241-242 OF COMPANIES ACT, 2013

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**ORDER**

Due to paucity of time, the matter could not be taken up. List this matter on  
**03.01.2023**

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)  
/RKS/

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)